(b) Annual Accounts of the National Cooperative Development Corporation, New Delhi, for the year 1991-92, and the Audit Report thereon, under subsection (4) of section 17 of the National Cooperative Development Corporation Act, 1962.

(c) Review by Government on the working of the above Corporation.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-3589/93]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Animal Husbandry and Dairying) under subsection (6) of Section 3 of the Essential Commodities Act, 1955:—

(1) S.O. No. 893(E), dated the 7th December, 1992 designating Assistant Commissioner-I and Assistant Commissioner-II in the Dairy Division of the Department of Animal Husbandry and Dairying, Ministry of agriculture to discharge the functions of registering authority.

(2) S.O. No. 895(E), dated the 7th December, 1992 designating the Joint Secretary to the Government of India, in charge of Dairy Development in the Department of Animal Husbandry and Dairying, Ministry of Agriculture to perform the functions of the Controller.

(3) S.O. No. 3(E), dated the 1st January, 1993 publishing the Delhi (Milk and Milk Product) Control Order, 1993.

(4) S.O. No. 32(E), dated the 7th January, 1993 publishing the Milk and Milk Product (Amendment) Order, 1993. (5) S.O. No. 110(E), dated the 17th February, 1993 designating Dairy Engineer and Assistant Commissioner-I in the Dairy Division of the Department of Animal Husbandry and Dairying, Ministry of Agriculture, to discharge the functions of registering authority.

(6) S.O. No. 111(E), dated the 17th February, 1993 publishing, the Milk and Milk Product (Second Amendment) Order, 1993.

(7) S.O. No. 112(E), dated the 17th February, 1993 constituting the Milk and Milk Product Advisory Board.

[Placed in Library. See No. LT-3586/93]

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IV. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation (Notification S.O. No. 119(E), dated the 23rd February. 1993, regarding appointment σf Officers of the Central Fertiliser Quality Control and Training Institute, Faridabad and its Regional Offices as Fertiliser Inspector under Clause 27 of Fertiliser (Control) Order, 1985, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-3586/93]

I. Report and Accounts (1990-91) of the Maulana Azad College of Technology, Bhopal and related papers

III, Report and Accounts (1990-910) of the Technical Teachers' Training Institute, Chandigarh and related papers

III. Report and Accounts (1990-91) of the Malaviya Regional Engineering College, Jaipur and related papers 305 Announcement regarding [5 MARCH 1993] Rajya Sabha during the week 306 Government Business in the

IV. Report (1991-92) of the Univerrelated Hyderabad sity of and papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DEPAR-TMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CH-ARGE OF THE MINISTRY OF STA-TE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI MU-KUL WASNIK): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

I. (a) Annual Report of Maulana Azad College of Technology, Bhopal, for the year 1990-91.

(b) Annual Accounts of the Maulana Azad College of Technology, Bhopal, for the year 1990-91, and the Audit Report thereon.

(c) Review by Government on the working of the above College.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT-3453/931.

II. (a) Annual Report and Accounts of the Technical Teachers' Training Institute, Chandigarh, for the year 1991-92, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the above Institute.

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(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-3452/931

III. (a) Twenty-sixth Annual Report of the Malaviya Regional Engineering College, Jaipur, for the year 1990-91.

commencing 10th March, 1993

(b) Annual Accounts of the Malaviya Regional Engineering College. Jaipur, for the year 1990-91, and the Audit Report thereon.

(c) **R**eview by Government on the working of the above College.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library See No. LT-3454/93]

IV. (a) Seventeenth Annual Report of the University of Hyderabad, for the year 1991-92.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-3591/931

ANNOUNCEMENT REGARDING GO. VERNMENT BUSINESS IN THE **RAJYA SABHA DURING THE WEEK** COMMENCING 10TH MARCH, 1993 The Minister of State in the Ministry of Personnel Public Grievances and Pensions with Additional Charge of the Minister of State in the Min-Parliamentary istry of Affairs (SHRIMATI MARGARET ALVA: Sir, I beg to announce that the Government business in this House during the week commencing 10th March 1993, will consist of:-

1. Further discussion on the Motion of Thanks on the President's Address.

2. Consideration and passing of:-

(a) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1993.

(b) The Madhya Pradesh State Legislature (Delegation of Powers) Bill 1993.